(b) Does not arise.

Villages under deep poverty

533. SHRI V. HANUMANTHA RAO: Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state that the number of villages under deep poverty in the country, State-wise, and the number of the families residing in those villages?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND (DEPARTMENT EMPLOYMENT OF RURAL. EMPLOYMENT AND POVERTY ALLEVIATION) (SHRI VILAS MUTTEMWAR): According to Commission, Planning estimates of incidence of poverty are prepared at the State level and no estimates of incidence of poverty are made at the village level. Hence the estimates of the number of villages under deep poverty as also the number of families residing in the villages are not available.

Misuse of Government Transport by CPWD Officials

534. DR. RANBIR SINGH: Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

(a) whether Government transport is being used by officers below the rank of Chief Engineers in the CPWD for coming and going to their offices from their residences;

(b) if so, the reasons for not checking the misuse of Government vehicles; and

(c) the steps taken to curb the misuse on priority basis?

THE MINISTER OF STATE OF THEDEPARTMENTOFURBANDEVELOPMENTINTHEMINISTRYOFURBANAFFAIRSANDEMPLOYMENT(SHRIR.K.DHAWAN):(a)to(c)Theis being collected and will be laid on theTable of the Sabha.

Proposal to set up industries in Orissa during Eighth Plan period

535. SHRI BHAGABAN MAJHI: Will the Minister of INDUSTRY be pleased to state:

(a) the number of major and medium industries proposed to be set up in Orissa during Eighth Plan;

(b) the break-up of those proposed projects public sector, private sector and joint sector-wise; and

(c) the places identified for the establishment of those units?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DR. C. SILVERA): (a) to (c) No targets for setting up industries during 8th Five Year Plan for Orissa have been fixed. Most of the industries are delicenced and during 8th Five Year Plan period (April 1992 to October. 1995) 116 Industrial Entrepreneurs Memoranda have been filed for delicenced sector for locating industries in Orissa. For licensable sector, a total number of six Letters of Intent have been granted under the Provisions Industries (Development of & Regulation) Act during the same period for setting up various industries in Orissa. Out of these one Letter of Intent has been granted for Central Public Sector and the rest are for private sector. The locations are in Ganjam, Paradeep, Jujpur and Balasore districts.

पंजाब में लघु उघोगों के विकास हेतु कार्य-योजना

536. श्री इकबाल सिंह : क्या उद्योग मंत्री यह बताने कि कृपा करेंगे कि:

(क) क्या सरकार ने चालू वित्तीय वर्ष के लिए पंजाब में लघु उद्योगों का विकास करने, उन्हें सुदृढ़ बनाने और उन्हें पूर्ण सरकारी संरक्षण देने के लिए कोई कार्य योजना बनाई है:

(ख) यदि हां, तो इस संबंध में ब्यौरा क्या हैं; और

(ग) उक्त अवधि के दौरान लघु क्षेत्र मे अनुमानत : कितनी पूंजी का निवेश किया जायेगा तथा पिछले वित्तीय